

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD**

OA.No.965/2012  
Dated : 10/09/2018

BETWEEN

Shaik Meera Mohiddin,  
S/o. Shaik Meera Vali,  
Aged about 59 years,  
Occ: Inspector of Central Excise, Hyderabad –IV,  
Commissionerate, Posnett Bhavan, Ram Koti,  
Tilak Nagar, Hyderabad.

....Applicant

AND

1. Government of India,  
Ministry of Finance, Department of Revenue,  
Central Board of Customs and Central Excise,  
North Block, New Delhi rep. by its  
under Secretary.
2. Central Board of Customs and Central Excise,  
North Block, New Delhi rep. by its  
Chairman and Spl. Secretary.
3. Chief Commissioner of Customs and Central Excise,  
Basheerbagh, Hyderabad.
4. Commissioner of Customs and Central Excise,  
Visakhapatnam – II, Commissionerate, Visakhapatnam.
5. Commissioner of Customs and Central Excise,  
Hyderabad – III, Commissionerate, Hyderabad.

.....Respondents

Counsel for the Applicant : Mr. N. Vijay  
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER  
THE HON'BLE MRS.NAINI JAYASEELAN,ADMN. MEMBER

**ORAL ORDER**

(Per Hon'ble Mr.Justice R. Kantha Rao, Judicial Member)

Shri K. Laxman represents Smt. K. Rajitha, learned Senior Cetnral Government Standing Counsel. There is no representation on behalf of the Applicant. Therefore, the O.A. is dismissed for non-prosecution. No order as to costs.

(NAINI JAYASEELAN)  
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)  
JUDL. MEMBER

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